

**THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE):** (a) The vaccine developed at the Indian Institute of Science, Bangalore, has shown anti-fertility effects in animal experiments.

(b) and (c). The vaccine is still in development stage and not yet available for mass use on human beings.

**Reimbursement of Expenditure on Paradip Port by Central Government**

2443. **SHRI CHINTAMANI PANIGRAHI:** Will the Minister of SHIPING AND TRANSPORT be pleased to state:

(a) whether Government have finalised the reimbursement of Rs. 18 crores which the Orissa Government had spent on the construction of Paradip Port; and

(b) if not, the reasons for delay and the time by which it is likely to be done?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):** (a) and (b): The Central Government have made available to the State Government as loan an amount of Rs. 15.69 crores towards the State's investment in Paradip Port which they have been repaying to the Centre. Out of this, the Central Government have decided not to cover a loan amount of Rs. 4.14 crores which was outstanding against the State Government as on 1st April, 1974, in pursuance of the recommendations of the Sixth Finance Commission. The Central Government have not been able to accede to the State Government's request to reimburse to them the loans and interest they have already repaid.

**Rehabilitation of Refugees in Mana Camp**

2444. **SHRI PRIYA RANJAN DAS MUNSI:** Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether the refugees in Mana Camp have not yet been rehabilitated properly; and

(b) the employment opportunities created there?

**THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY):** (a) The families lodged in Mana Camp are those which are yet to be resettled permanently either in agricultural or in non-agricultural professions.

(b) Pending permanent resettlement of these families, employment opportunities as is possible, have been created by providing them work in the administrative set up of the Camp, Ration dealership, in Production Centres and by loan facilities for starting their own business and by giving them training in I.T.I., Nursing-cum-Midwifery etc.

**Bihar Alloy Steels Ltd.**

2445. **SHRI N. E. HORO: SHRI M. S. PURTY:**

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have fixed any time-bound programme about the Bihar Alloy Steels Limited to go into production; and

(b) if so, the broad outlines thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):** (a) and (b). M/s. Bihar Alloy Steels Ltd., Ranchi, were granted extension of time up to 31st March, 1974 to complete their